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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100(Pt-II)/2010/6611 /A

From: Shri V.K. Chandak,
Deputy Registrar (Judl.-I),
Gauhati High Court,
Guwahati.

To:

**The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044
Fax No.0755-2696904.**

Dated, Guwahati, the 12th August, 2011.

Sub:- Nomination of Judicial Officers for NJA Programme Nos. P-423, P-424, P-425, P-426, P-428, P-429, P-430, P-431, P-432, P-434, P-435, P-436, P-437 and P-338.

Ref:- Letter No. NJA/REG/AC.Prog3260 dated 4th August, 2011 and letter No.NJA/ Reg/Ac.Prog/3152 dated-24.07.2011.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate Judicial Officers to participate in the NJA Programmes for the month of August to October, 2011 in the following manner:-

S.No.	Prog. No	Programme Date	Programme Name	Target Group	Proposed participants
1	P-423	Aug.19-29	National Orientation Programme for civil Judges (Junior Division)	Civil Judges (Jr. Division) within two years of completion of SJA Training (where Judges of this category are not available the junior most Civil Judges may be nominated.)	1. Shri Kiran Lal Baishnab, Judicial Magistrate, 2 nd Class, Sonitpur, Tezpur. 2. Shri Anup Khanal, Judicial Magistrate, 1 st Class, Karimganj 3. Shri Nayan Jyoti Dutta, Judicial Magistrate, 1 st Class, Silchar.
2.	P-424	Aug.19-22	National Judicial Workshop on Adjudication Management:	Judges working in the relevant area.	1. Smti Sabeena Mazumdar,


			Adjudication of cases involving Women's Rights		Judicial Magistrate, 1 st Class, Sivasagar.
3.	P-425	Aug.27-29	National Conferences of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice	Senior District Judges/equivalents with at least ten years service remaining in the judiciary	1. Shri P.J. Saikia, Addl. Dist. & Sessions Judge, Dibrugarh.
4.	P-426	Sept.2-6 [Modified to Sept. 2 – 5 as per letter of NJA, dtd. 4 th Aug, 2011]	National Orientation Programme for Newly Appointed Additional District Judges	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary	1. Shri Rajib Goswami, Addl. Dist. & Sessions Judge, FTC, Kamrup, Guwahati.
5.	P-428	Sept.2-5	National Judicial Workshop on Adjudication Management: Adjudication of criminal cases	Subordinate court judges	1. Shri S.K. Ghosh, SDJM(S), Cachar, Silchar.
6.	P-429	Sept.10-12	National Conferences of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice	Senior District Judges/equivalents with atleast ten years services remaining in the judiciary	1. Shri Robin Phukan, Addl. Dist. & Sessions Judge, Cachar, Silchar.
7.	P-430	Sept.9-15 [Modified to Sept. 8 – 13 as per letter of NJA, dtd. 4 th Aug, 2011]	National Judicial Excellence Enhancement Programme (Visit-1)	Judges identified by their High Courts. Participant judges should be in a position to attend the follow up programme at NJA from Mar.16-22, 2012.	1. Tripti Ari, Judicial Magistrate, 1 st Class, Kamrup, Guwahati 2. Smt. Sharmistha Mukherjee, Judicial Magistrate, 1 st Class, West Tripura, Agartala. 3. Shri O.P. Phom, Civil Judge (Jr.), Mon District, Nagaland.
8.	P-431	Sept.16-26	National Orientation Programme for Civil Judges (Junior Division)	Civil Judges (Jr. Division) within two years of completion of SJA Training (where Judges of	1. Md. Nur Ahmed Laskar, Judicial

				this category are not available the junior most Civil Judges may be nominated.)	Magistrate, 2 nd Class, Goalpara. 2. Shri Imdad Ahmed, Munsiff No. 3, Dhubri. 3. Shri Ankur Bhuyan, Judicial Magistrate, 1 st Class, Golaghat.
9.	P-432	Sept.30-Oct.3	National Judicial Workshop on Adjudication Management: Adjudication of Economic and Commercial Cases	Judges working in the relevant area.	1. Shri Dipak Thakuria, Civil Judge (Sr. Divn.), Golaghat.
10.	P-434	Oct.14-18 [Modified to Oct. 14 – 17, as per letter of NJA, dtd. 4 th Aug, 2011]	National Orientation programme for Newly Appointed Additional District Judges	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary	1. Shri S. Dutta Purkayastha, Addl. Dist. & Sessions Judge, Kamalpur, North Tripura.
11	P-435	Oct.14-16 [Modified to Oct. 15 – 17, as per letter of NJA, dtd. 4 th Aug, 2011]	National Conferences of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice	Senior District Judges/equivalents with atleast ten years service remaining in the judiciary	1. Shri A. Guneswar Sarma, Presiding Officer, Revenue / MACT, Manipur.
12.	P-436	Oct.22-25 [Modified to Oct. 21 – 24, as per letter of NJA, dtd. 4 th Aug, 2011]	National Judicial Workshop on Adjudication Management: Adjudication of Anti-Corruption Cases	CBI court judges; judges dealing with anti-corruption cases	1. Shri Adhir Kr. Das, Spl. Judge, CBI, Assam, Guwahati.
13.	P-437	Oct. 22-24 [Modified to Oct. 21 – 23 as per letter of NJA, dtd. 4 th Aug, 2011]	NJA National Conference of State Judicial Academies : Development of a National Model Judicial Education Curriculum (Part I): Constitutional Vision of Justice, Jurisprudence; Constitutional	Directors, Academic and Executive Heads of State Judicial Academies; faculty members of State Judicial Academies; other judges closely associated with State Judicial Academies	To be nominated later on.

			Law		
14.	P-438	Oct. 28-30	Regional Judicial Conference on Protection of Human Rights (East Zone)	Subordinate court judges. (East Zone: Calcutta, Chattisgarh, Gauhati, Jharkhand, Patna, Orissa, Sikkim.	To be nominated later on as venue and number of participants are yet to be informed by the NJA.

Yours faithfully,


DEPUTY REGISTRAR
JUDL.-I



Memo No.HC.VII-100(Pt-II)/2010/ 6612-66 57 /A dated 11th August , 2011.

Copy to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Secretary, Department of Law & Justice, Govt. of Nagaland, Kohima/ Manipur, Imphal/Tripura, Agartala.
3. The Secretary, Law & Judicial Department, Govt. of Nagaland, Kohima/ Manipur, Imphal/Tripura, Agartala.
4. The Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

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6. The Accountant General (A&E), Manipur, Imphal, for information and necessary action.

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7. The Accountant General (A&E), Tripura, Agartala, for information and necessary action.

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8. The Registrar (Judicial), Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Imphal Bench, Imphal/ Agartala Bench, Agartala. He is requested to inform the nominated participant.

10. The District and Sessions Judge, Kamrup, Guwahati/Sonitpur, Tezpur/karimganj/Cachar, Silchar/Sivsagar/Dibrugarh/Goalpara/Dhubri/Gola ghat. He is requested to inform the nominated participant.

11. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

12. The Asstt. Registrar, Protocol, Gauhati High Court, Guwahati.

13. Shri Kiran Lal Baishnab, Judicial Magistrate, 2nd Class, Sonitpur, Tezpur.

14. Shri Anup Khanal, Judicial Magistrate, 1st Class, Karimganj

15. Shri Nayan Jyoti Dutta, Judicial Magistrate, 1st Class, Silchar..

16. Smti Sabeena Mazumdar, Judicial Magistrate, 1st Class, Sivasagar..

17. Shri P.J. Saikia, Addl. Dist. & Sessions Judge, Dibrugarh.

18. Shri Rajib Goswami, Addl. Dist. & Sessions Judge, FTC, Kamrup, Guwahati.

19. Shri S.K. Ghosh, SDJM(S), Cachar, Silchar.
20. Shri Robin Phukan, Addl. Dist. & Sessions Judge, Cachar, Silchar.
21. Tripti Ari, Judicial Magistrate, 1st Class, Kamrup, Guwahati.
22. Smt. Sharmistha Mukherjee, Judicial Magistrate, 1st Class, West Tripura, Agartala.
23. Shri O.P. Phom, Civil Judge (Jr.), Mon District, Nagaland.
24. Md. Nur Ahmed Laskar, Judicial Magistrate, 2nd Class, Goalpara.
25. Shri Imdad Ahmed, Munsiff No. 3, Dhubri.
26. Shri Ankur Bhuyan, Judicial Magistrate, 1st Class, Golaghat.
27. Shri Dipak Thakuria, Civil Judge (Sr. Divn.), Golaghat.
28. Shri S. Dutta Purkayastha, Addl. Dist. & Sessions Judge, Kamalpur, North Tripura.
29. Shri A. Guneswar Sarma, Presiding Officer, Revenue / MACT, Manipur.
30. Shri Adhir Kr. Das, Spl. Judge, CBI, Assam, Guwahati.

The nominated participants at Sl. No.13-30 above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and amounting to Rs. 300/- per day in case of spouse accompanies as participant). Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are requested to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme.

31. The P.S. to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
32. The P.S. to Hon'ble Mr. Justice T.N.K. Singh, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
33. The P.S. to Hon'ble Mr. Justice H. Roy, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
34. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bammunimaidam, Guwahati for publication in the Assam Gazette.
35. The Deputy Director, Govt. Press, Manipur/ Tripura/Nagaland.
36. CA to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.

Sd/-

DEPUTY REGISTRARJUDL.-I

[Signature]